

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

(IB)-503(ND)2017

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
20.12.2017**

**NAME OF THE COMPANY: Desein Pvt. Ltd. Vs. Action Ispat and Power
Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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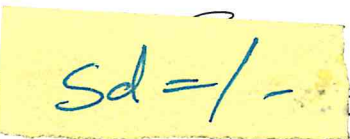
	For the Petitioner (s)	:	Mr. Prashant Mehta, Advocate	
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	For the Respondent (s)	:	Mr. Atul Sharma, Advocate Mr. Sugam Seth, Advocate	
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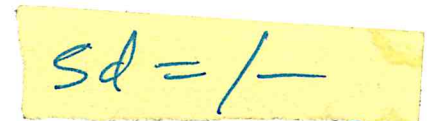
ORDER

Ld. Counsel for the Respondent prays for further time to file his reply on the grounds that the plant being shut down in Orissa.

To come up for final disposal on 23rd January, 2018.



(S. K. Mohapatra)
Member (T)



(Ina Malhotra)
Member (J)